

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**RAJYA SABHA
UNSTARRED QUESTION NO. 854**

**TO BE ANSWERED ON THE 14TH DECEMBER, 2022/ AGRAHAYANA 23, 1944
(SAKA)**

WELFARE MEASURES FOR CAPF PERSONNEL

854 SMT. PRIYANKA CHATURVEDI:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government is considering giving grant of 50 per cent GST rebate to the CPC (Central Police Canteens) on the lines of Canteen Stores Department (CSD) Canteens, as the CPC Canteens are functioning on market rates;

(b) whether the Minister has announced 100 days Leave in a year to spend with the family to Paramilitary/CAPF personnel; if so, the details of number of personnel, force-wise availed the same;

(c) whether the Ministry is considering to notify separate rules for CAPF and regulation of service conditions; and

(d) if so, details thereof and if not, reasons therefor?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI NITYANAND RAI)**

(a): Quality products through Central Police Canteen (CPC), now renamed as Kendriya Police Kalyan Bhandar (KPKB), are being provided to beneficiaries at discounted rates through direct negotiation with the firms/suppliers. To ascertain quality of the products, all standard parameters as per Government rules/guidelines are ensured before registration of the products with KPKB. There is no exemption in GST to products sold through Kendriya Police Kalyan Bhandar.

(b): It is a constant endeavor to facilitate that CAPF personnel spend 100 days per year with their families to the extent possible.

(c) & (d): There are separate enactments, Acts and Rules for each CAPF which govern and regulate the service conditions.
